COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

A. NO. 248 OF 2018& IA NO. 1073 OF 2019

Dated: 08thAugust, 2019

In the matter of:

AbhijeetFerrotech Ltd. Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Anr. Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is postedon 15.10.2019.

Court Master/PS

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